



2025:DHC:7733-DB



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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 13509/2025**

**SMT. SHARMILA DEVI**

.....Petitioner

Through: Mr. N.S. Dalal, Ms. Nidhi Dalal  
and Mr. Alok Kumar, Advs.

versus

**THE REGISTRAR GENERAL, DELHI HIGH  
COURT**

.....Respondent

Through: Mr. Samar Singh Kachwaha,  
Ms. Harsha Azad and Mr. Yash Dadriwal,  
Advs.

**CORAM:**

**HON'BLE MR. JUSTICE C. HARI SHANKAR**

**HON'BLE MR. JUSTICE OM PRAKASH SHUKLA**

**ORDER (ORAL)**

**03.09.2025**

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**C. HARI SHANKAR, J.**

After some hearing, Mr. Dalal, learned Counsel for the petitioner seeks leave to withdraw the writ petition. The writ petition is dismissed as withdrawn.

**C. HARI SHANKAR, J.**

**OM PRAKASH SHUKLA, J.**

**SEPTEMBER 3, 2025/aky**